

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO - 1431
ANSWERED ON- 11/12/2025

DOPING IN COMPETITIVE SPORTS

1431. SHRI RANDEEP SINGH SURJEWALA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of doping cases reported in the country during last five years, sport-wise and year wise including the number of doping violations involving minor athletes (under the age of 18) during the same period;
- (b) whether the Government proposes to strengthen the frequency and coverage of anti-doping tests, both in-competition and out-competition, particularly at grassroots and junior levels;
- (c) the steps taken by Government and NADA to promote awareness education and prevention of doping among athletes, coaches and support staff; and
- (d) whether any rehabilitation or re-integration mechanisms exists for athletes who have completed their doping suspension

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) The National Anti-Doping Agency (NADA), an autonomous body under the Government of India, has been entrusted with the responsibility of implementing anti-doping measures. The number of athletes who tested positive for banned substances during last five years including minor athletes is as under and the details of positive cases sports wise is at placed at **Annexure-I**.

Year	Number of Cases of Adverse Analytical Findings
2021	42
2022	125
2023	213
2024	260
2025	106 (till 08 December 2025)

- (b) The Government is committed to strengthen the frequency and coverage of Anti-Doping activities to eradicate doping by sportspersons through the National Anti Doping Agency

(NADA). NADA has increased its testing capacity considerably, 7751 dope control tests are planned in the current year, as compared to 7474 tests in 2024 and 5794 tests in 2023 including reaching the athlete at grass root and junior level.

(c) The Government has undertaken following initiatives to promote awareness education and prevention of doping among athletes, coaches and support staff: -

- (i) A comprehensive anti-doping education and awareness programme has been implemented, targeting athletes, coaches, and support staff. This initiative includes regular workshops, seminars, and webinars on anti-doping rules, regulations, and consequences. Approximately 300 educational activities conducted in 2025 as part of the anti-doping awareness for the athletes.
- (ii) The Anti-Doping Education and Learning (ADEL) platform is actively promoted, offering stakeholders access to detailed online courses on anti-doping measures.
- (iii) Regular anti-doping education sessions have been conducted for athletes under the Target Olympic Podium Scheme (TOPS).
- (iv) Collaborative efforts with NSFs, the Ministry of Youth Affairs and Sports, the Sports Authority of India, and academic institutions ensure a unified approach to enhance anti-doping education and compliance
- (v) Social media campaigns actively promote the "Know Your Medicine" (KYM) app, assisting athletes in identifying prohibited substances and preventing inadvertent doping violations.
- (vi) Educational initiatives also extend to continuous updates through social media and TV sessions, ensuring athletes and support staff remain informed about the latest regulations and prohibited substances

(d) Under NADA's Annual Education and Awareness Programme, focused sessions are conducted specifically for ineligible athletes and those returning to competitive sport after completing their period of ineligibility. In the current year, a special awareness session for such athletes was held on 7th April 2025. In the preceding year as well, two dedicated sessions were organized in April & December 2024, exclusively for athletes completing their suspension, aimed at enabling their smooth and responsible return to sporting activities.

Annexure-I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA
UNSTARRED QUESTION NO. 1431 FOR 11.12.2025 ASKED BY SHRI RANDEEP
SINGH SURJEWALA REGARDING “DOPING IN COMPETITIVE SPORTS”.**

S. No.	Sports	2021	2022	2023	2024	2025(til 108 Dec 2025)
1.	Aquatics		1	3	4	
2.	Archery	2				
3.	Arm Wrestling					1
4.	Athletics	16	47	61	76	30
5.	Automobile Sports				2	
6.	Badminton	1			1	
7.	Basketball		2		2	2
8.	Billiards Sports			1		
9.	Bodybuilding	6	2	5	8	3
10.	Boxing		2	9	17	5
11.	Bridge		1		2	
12.	Canoe/Kayak	2		4	3	7
13.	CISS Wrestling			1	5	
14.	Cricket					1
15.	Cycling		1	5	3	1
16.	Equestrian				1	1
17.	Fencing			2		
18.	Field Hockey		1	1		
19.	Football		2			
20.	Gymnastics		1			
21.	Handball				2	1
22.	Ice Hockey					2
23.	Judo		7	6	6	4
24.	Ju-Jitsu					1
25.	Kabaddi	1	4	6	10	4
26.	Karate		1			
27.	Kick Boxing				1	1
28.	Kurash					1
29.	Lawn Bowls		1			
30.	Modern Pentathlon					1
31.	Motorcycle Racing				1	
32.	Netball			1	1	
33.	Para Athletics		2	5	4	1

S. No.	Sports	2021	2022	2023	2024	2025(til 108 Dec 2025)
34.	Para Canoe			1	3	
35.	Para Judo			2		
36.	Para Powerlifting		3	2	2	1
37.	Para Table tennis			2		
38.	Pencak Silat			2	1	
39.	Polo					1
40.	Powerlifting	6	6	28	17	5
41.	Roller Sports			1		
42.	Rowing			3	2	
43.	Rugby Union	1			1	
44.	Sailing				1	
45.	Shooting	1	1	3		
46.	Shooting para-Sport		2			
47.	Skating				4	2
48.	Squash				1	
49.	Taekwondo		1			
50.	Triathlon			3		
51.	Volleyball		1	2	2	1
52.	Weightlifting	1	17	38	43	5
53.	Wrestling	3	18	10	29	19
54.	Wushu	2	1	6	5	5
	Total Nos.	42	125	213	260	106
